

- (ii) Outcome Budget for the year 2010-11 in respect of the Department of Chemicals and Petrochemicals in the Ministry of Chemicals and Fertilizers; and [Placed in Library. *See* No. L.T. 1846/15/10]
- (iii) Outcome Budget for the year 2010-11 in respect of the Department of Pharmaceuticals in the Ministry of Chemicals and Fertilizers. [Placed in Library. *See* No. L.T. 1847/15/10]

Notification of the Ministry of Railways

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED: Sir, I lay on the Table, under sub-section (3) of Section 30 of the Railway Claims Tribunal Act, 1987, a copy (in English and Hindi) of the Ministry of Railways Notification No. G.S.R. 96 (E), dated the 22nd February, 2010, publishing the Railway Claims Tribunal (Procedure) Amendment Rules, 2010. [Placed in Library. *See* No. L.T. 1871/15/10]

- I. **Report (2008-09) of JMI, New Delhi and related papers**
- II. **Report (2008-09) and Accounts (2007-08) of Babasaheb Bhimrao Ambedkar University, Lucknow and related papers**
- III. **Reports and Accounts (2008-09) of various Universities/Educational Institutes/Boards and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:

- I. (i) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 27 of the Jamia Millia Islamia Act, 1988:
 - (a) Annual Report of the Jamia Millia Islamia (JMI), New Delhi, for the year 2008-09.
 - (b) Review by Government on the working of the above University.
- (ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 1862/15/10]
- II. (1) A copy each (in English and Hindi) of the following papers under sub-section (4) of Section 30 of the Babasaheb Bhimrao Ambedkar University Act, 1994:
 - (a) Twelfth Annual Report of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2008-09.
 - (b) Review by Government on the working of the above University.
 - (c) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2007-08, and the Audit Report thereon.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 1849/15/10]

- III. (i) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 of the Nagaland University Act, 1989:
 - (a) Fourteenth Annual Report of the Nagaland University, Kohima, for the year 2008-09.
 - (b) Review by Government on the working of the above University. [Placed in Library. *See* No. L.T. 1857/15/10]
- (ii) (1) A copy (in English and Hindi) of the following papers, under sub-section (3) of the Section 29 and sub-section (4) of Section 30 of the Pondicherry University Act, 1985:
 - (a) Twenty-third Annual Report of the Pondicherry University, Puducherry, for the year 2008-09.
 - (b) Annual Accounts of the Pondicherry University, Puducherry, for the year 2008-09 and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 1854/15/10]
- (iii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 35 of the Visva Bharati Act, 1984:
 - (a) Annual Report of the Visva-Bharati, Santiniketan, for the year 2008-09.
 - (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 1855/15/10]
- (iv) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 28 of the North Eastern Hill University Act, 1973:
 - (a) Thirty-fifth Annual Report of the North Eastern Hill University, Shillong, for the year 2008-09.
 - (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 1856/15/10]
- (v) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of the Section 34 of the Aligarh Muslim University Act, 1981:
 - (a) Annual Report of the Aligarh Muslim University, Aligarh, for the year 2008-09.
 - (b) Review by Government on the working of the above University.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 1850/15/10]
- (vi) A copy each (in English and Hindi) of the following papers:
- (i) (a) Annual Accounts of the Assam University, Silchar, for the year 2008-09, and the Audit Report thereon, under sub-section (4) of Section 31 of the Assam University Act, 1989.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. *See* No. L.T. 1854/15/10]
- (vii) (a) Annual Accounts of the Banaras Hindu University, Varanasi, for the year 2008-09 and the Audit Report thereon, under Section 13 of the Banaras Hindu University Act, 1915.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 1858/15/10]
- (viii) (a) Annual Accounts of the Mizoram University, Aizawl, for the year 2008-09 and the Audit Report thereon, under Section 31 of the Mizoram University Act, 2000.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 1859/15/10]
- (ix) (a) Annual Report and Accounts of the Board of Practical Training (BOPT), Eastern Region, Kolkata, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board. [Placed in Library. *See* No. L.T. 2079/15/10]
- (x) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Western Region, Mumbai, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board. [Placed in Library. *See* No. L.T. 1707/15/10]
- (xi) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Southern Region, Chennai, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board. [Placed in Library. *See* No. L.T. 2080/15/10]

- (xii) (a) Annual Report of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2008-09.
- (b) Annual Accounts of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2008-09, together with the Auditor's Report thereon.
- (c) Review by Government on the working of the above Sangathan.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) and (b) above. [Placed in Library. See No. L.T. 1865/15/10]
- (xiii) (a) Annual Report of the National Institute of Open Schooling (NIOS), New Delhi, for the year 2008-09.
- (b) Annual Accounts of the National Institute of Open Schooling (NIOS), New Delhi, for the year 2008-09, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) and (b) above. [Placed in Library. See No. L.T. 1870/15/10]
- (xiv) (a) Annual Report and Accounts of the National University of Educational Planning and Administration (NUEPA), New Delhi, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above. [Placed in Library. See No. L.T. 2035/15/10]
- (xv) (a) Forty-ninth Annual Report and Accounts of the National Institute of Technology, Durgapur, for the year 2008-09.
- (b) Forty-ninth Annual Accounts of the National Institute of Technology, Durgapur, for the year 2008-09 and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) and (b) above. [Placed in Library. See No. L.T. 1869/15/10]

- (xvi) (a) Annual Report and Accounts of the National Institute of Technology (formerly Regional Engineering College), Warangal, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above. [Placed in Library. See No. L.T. 1866/15/10]
- (xvii) (a) Annual Report and Accounts of the National Institute of Technology, Tiruchirappalli (Tamil Nadu), for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xvii) (a) above. [Placed in Library. See No. L.T. 1868/15/10]
- (xviii) (a) Annual Report and Accounts of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xviii) (a) above. [Placed in Library. See No. L.T. 1867/15/10]
- (xix) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Pondicherry, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xix) (a) above. [Placed in Library. See No. L.T. 1853/15/10]
- (xx) (a) Annual Report and Accounts of the Rajasthan Council of Elementary Education, Jaipur, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Reports.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xx) (a) above. [Placed in Library. See No. L.T. 1852/15/10]

- (xxi) (a) Annual Report and Accounts of the Orissa Primary Education Programme Authority (OPEPA), Bhubaneswar, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxi) (a) above. [Placed in Library. See No. L.T. 1851/15/10]
- (xxii) (a) Annual Report and Accounts of the Paschim Banga Sarva Shiksha Mission (PBSSM), Kolkata, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxii) (a) above. [Placed in Library. See No. L.T. 1860/15/10]
- (xxiii) Statement giving reasons for not laying the Annual Report and Accounts of the Auroville Foundation, Auroville for the year 2008-09, within the stipulated period. [Placed in Library. See No. L.T. 1863/15/10]

Outcome Budget (2010-11) of the Ministry of Textiles

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Sir, I lay on the Table, a copy each (in English and Hindi) of the Outcome Budget for the year 2010-11 in respect of the Ministry of Textiles. [Placed in Library. See No. L.T. 1874/15/10]

- I. **Notifications of the Ministry of Consumer Affairs, Food and Public Distribution.**
- II. **Report and Accounts (2008-09) of the Bureau of Indian Standards, New Delhi and related papers.**
- III. **Report and Accounts (2008-09) of Veterinary Council of India, New Delhi and related papers.**
- IV. **Report and Accounts (1993-2003) of SFAC, New Delhi and related papers.**
- V. **Report (2008-09) of Coastal Aquaculture Authority, Chennai and related papers.**
- VI. **Outcome Budget (2010-11) of the Ministry of Agriculture.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I lay on the Table: